

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:260

ANSWERED ON:24.02.2010

APPOINTMENT OF SPECIALISED OFFICERS IN PSUS

Hamsrajbhai Shri Radadiya Vitthalbhai ;Jaiswal Shri Gorakh Prasad

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether there is a growing tendency amongst the officers belonging to All India services to go on deputation to the public sector undertakings;
- (b) if so, the details thereof;
- (c) whether the officers are specially trained to handle law and order situation in districts and that substantial expenditure is incurred on training of these officers;
- (d) the corrective action taken in this regard;
- (e) the provisions made by the Government to ensure that people with required specialisation are placed in public sector undertakings;
- (f) whether the Government is taking any steps in accordance with the said provisions;
- (g) if so, the details thereof; and
- (h) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF Science and Technology; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF Earth Sciences; MINISTER OF THE STATE IN THE MINISTRY OF Prime Minister's Office; MINISTER OF THE STATE IN THE MINISTRY OF Personnel, Public Grievances and Pensions; and MINISTER OF THE STATE IN THE MINISTRY OF Parliamentary Affairs .(SHRI PRITHVIRAJ CHAVAN)

- (a): No, Sir. Very few IAS officers are on deputation to Central Public Sector Undertakings (CPSUs). Each state Govt. is provided with an additional 40% strength of IAS officers in the Senior Duty Posts (SDPs), called the Central Deputation Reserve (CDR) over and above its authorised strength to cater for deputation posts, including in CPSUs. There is underutilisation of the CDR of IAS officers on an All India basis.
- (b): Does not arise
- (c): All the All India Service officers while at Foundation Training Course at Lal Bahadur Shastri National Academy of Administration, Mussoorie undergo a module on law and order.
- (d): Does not arise.
- (e) to (h): As per job description devised by PESB, care is being taken to ensure that the candidates with requisite qualifications & experience are placed in CPSEs, The qualifications and experience prescribed for Board level positions is Annexed.